

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

STARRED QUESTION NO:118

ANSWERED ON:04.03.2010

CLOSED TEXTILE MILLS

Dubey Shri Nishikant ;Roy Shri Nripendra Nath

Will the Minister of TEXTILES be pleased to state:

- (a) the names of the closed textile mills including NTC mills in the country, Statewise/UT- wise;
- (b) the reasons for the closure of these mills;
- (c) the details of the assets and liabilities of each of these closed mills;
- (d) whether any proposal is pending with the Government regarding the sale and commercial use of these mills;
- (e) if so, the details thereof; and
- (f) the time by which these proposals are likely to be implemented?

Answer

MINISTER OF TEXTILES (SHRI DAYANIDHI MARAN)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF LOK SABHA STARRED QUESTION NO. 118 FOR 4.3.2010.

(a): The State-wise list of 408 Textiles units (non Small Scale Industries) in private sector, closed as on 31.12.2009 is in Annexure-I. In addition, the names of 77 mills of National Textile Corporation (NTC) which have also been closed are in Annexure-II.

(b): The reasons for closure of private textile mills are financial problem, labour problem and lock-out as indicated in Annexure-I. 77 unviable NTC mills have been closed under Industrial Disputes (I.D.) Act in accordance with the Revival Scheme approved by the Board for Industrial and Financial Reconstruction (BIFR).

(c): Details of assets and liabilities of only closed NTC mills are available with this Ministry and are indicated in Annexure-II.

(d) to (f): Do not arise in respect of closed private textile mills. As regards NTC mills, sale of surplus land is the main source of funding for the revival of viable mills as per revival scheme approved by the BIFR. Sale of such surplus land, depending upon requirement of funds for revival plan, is done through transparent open tender procedure and the sales proceeds are used for modernization of mills and for giving benefits under Modified Voluntary Retirement Scheme to the surplus employees.